

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 228 / (MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Rahas Multitrade Pvt. Ltd.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<u>Hemant Jilka</u>	<u>Advocate</u>	<u>Hemant Jilka</u>

Common Order

CSP 242/230-232/NCLT/MB//MAH/2017
CSP 241/230-232/NCLT/MB//MAH/2017
CSP 240/230-232/NCLT/MB//MAH/2017
CSP 239/230-232/NCLT/MB//MAH/2017
CSP 238/230-232/NCLT/MB//MAH/2017
CSP 237/230-232/NCLT/MB//MAH/2017
CSP 250/230-232/NCLT/MB//MAH/2017
CSP 249/230-232/NCLT/MB//MAH/2017
CSP 248/230-232/NCLT/MB//MAH/2017
CSP 247/230-232/NCLT/MB//MAH/2017
CSP 243/230-232/NCLT/MB//MAH/2017
CSP 228/230-232/NCLT/MB//MAH/2017

Company Petitions are admitted. List this matter for hearing on 3.5.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)